

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 16th September, 2026

No. LL(B)47/2005/Pt.II/423— In supersession of this Department's earlier Notification No. LL(B)47/2005/Pt.II/394 Dated 6th March, 2023 and in exercise of the powers conferred under sub-section (1) of Section 19 and section (1) and (2) of Section 5 of the Right to Information Act, 2005 (Central Act No 22 of 2005), the following persons are designated as Appellate Authority, Public Information Officer and Assistant Public Information Officer for Law (A) and Law (B) Departments as shown under:

Sl.No.	Department	Assistant Public Information Officer	Public Information Officer	Appellate Authority
1	Law (A) Department	Shri Samien J. Diengdoh, Law Officer	Shri Samkuparlang Latam, Under Secretary	Secretary, Law Department
2	Law (B) Department	Shri Marbanshngain Dhkar, Law Officer	Smti. Marientina K. Marak, Under Secretary	Secretary, Law Department

Sd/-

(A.K. Sangma)

Secretary to the Govt. of Meghalaya,
Law Department.

Memo. No. LL (B) 47/2005/Pt.II/423-A,

Dated Shillong, the 16th September, 2026

Copy to:-

1. The Commissioner & Secretary to the Govt. of Meghalaya, Law Department for information.
2. The Secretary to the Govt. of Meghalaya, Law Department for information.
3. The Director of Printing & Stationery, Meghalaya, Shillong to kindly publish in the next issue of the Meghalaya Gazette.
4. The Under Secretary, Personnel & A.R. (A) Department for information.
5. The State Informatics Officer, NIC., Shillong for information and necessary action.
6. All MLS Officers.
7. Law (A) Department.
8. DEO (Data Entry Operator) Law (A) Department, Main Secretariat Building for uploading the notification in the Department website.
9. Guard File/e-office file to send to all departments for information.

By order etc.,



Joint Secretary to the Govt. of Meghalaya,
Law Department.
